

monthly production of saleable steel during the months April to September, 1974, and the period from October, 1974 to January, 1975 in the Bhilai and Durgapur Steel Plants is indicated below:—

Plant	Total production of saleable steel		Average monthly production of saleable steel.	
	(‘000 tonnes) April-Sept. 1974	Oct. ’74- Jan. 1975	(‘000 tonnes) April-Sept., 1974	Oct. ’74- January ’75
Bhilai . . . . .	783	610	130.5	152.5
Durgapur . . . . .	260	171	43.3	42.8

The average monthly production in Bhilai during the period October, 1974—January, 1975 was 17.2 per cent more than in April-September, 1974 and 8.8 per cent more than in the year 1973-74. The average monthly production in Durgapur during October, 1974—January, 1975 which was about the same as in the previous half year was 36.3 per cent more than in the year 1973-74.

#### Recognition of P. R. G.

267. SHRIMATI LAKSHMI KUMARI CHUNDAWAT:  
SHRI K. N. DHULAP:  
SHRI R. D. J. AVERGOANKAR:  
SHRI INDRADEEP SINHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to refer to answer to Starred Question 126 given in the Rajya Sabha on the 26th July, 1974 and state:

(a) whether negotiations are continuing between the Government of India and the Provisional Revolutionary Government of South Vietnam for the stationing of a PRG representative in India; and

(b) if so, by when a decision is likely to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b) Government have decided to establish more direct relations and

formal contacts with the PRG. Details are being negotiated and it is hoped these will be finalised shortly.

#### पत्रकारों के लिए मजदूरी बोर्ड

268. श्री राजनारायण : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पत्रकारों के लिए मजदूरी बोर्ड का गठन 1 जनवरी, 1975 को किया था;

(ख) यदि हाँ, तो बोर्ड के सदस्यों के नाम क्या हैं; और

(ग) बोर्ड द्वारा कब तक अपना प्रतिवेदन दे दिये जाने की संभावना है ?

#### †[Wage Board for Journalists]

†268. SHRI RAJNARAIN: Will the Minister of LABOUR be pleased to state:

(a) whether Government have constituted Wage Board for Journalists on 1st January, 1975;

(b) if so, what are the names of members on the Board; and

(c) by when the Board is likely to submit its report?]

†[ ] English translation

श्रम मंत्रालय में उपमंत्री (श्री बालगोविन्द वर्मा) : (क) और (ख) जी नहीं। लेकिन मजदूरी बोर्ड के कामियों को शीघ्र ही परिनिश्चित करने के लिए आवश्यक कार्यवाही की जा रही है।

(ग) प्रश्न नहीं उठता।

†[THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) and (b): No, Sir. Necessary action is however being taken to finalise the personnel of the Wage Board at an early date.

(c) Does not arise.]

समुद्री सीमा के संबंध में भारत तथा इण्डोनेशिया के बीच हुआ समझौता

269. श्री राजनारायण : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या समुद्री सीमा के संबंध में भारत सरकार तथा इण्डोनेशिया के बीच कोई समझौता हुआ है ;

(ख) यदि हां, तो उसका व्यौरा क्या है ; और

(ग) कब तक समझौते को कार्यान्वित किये जाने की सम्भावना है ?

†[Indo-Indonesian agreement on Territorial waters

269. SHRI RAJNARAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any agreement has been concluded between the Governments of India and Indonesia on territorial waters;

(b) if so, what are the details thereof; and

(c) by when the agreement is likely to come into force]

विदेश मंत्रालय में उपमंत्री (श्री बिपिनपाल दास) : (क) भारत और इंडोनेशिया की सरकारों के बीच प्रादेशिक समुद्र पर कोई समझौता नहीं हुआ है। दोनों देशों के बीच कन्टिनेन्टल शेल्फ सीमा के सीमा निर्धारण के संबंध में 8 अगस्त, 1974 को भारत और इंडोनेशिया के बीच एक समझौते पर हस्ताक्षर हुए थे।

(ख) 14-8-74 को इस समझौते की एक प्रति सदन की मेज पर रख दी गई थी।

(ग) अनुसमर्थन के बाद यह समझौता 17 दिसम्बर, 1974 से लागू हो गया है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) No Agreement has been concluded between the Governments of India and Indonesia on territorial waters. An Agreement between India and Indonesia relating to the delimitation of the continental shelf boundary between the two countries was concluded on 8 August, 1974.

(b) A copy of the Agreement was laid on the Table of the House on 14-8-74.

(c) The Agreement entered into force on ratification on 17 December, 1974.]

#### Indo-Mauritius Techno-Economic Projects

270. SHRI H. S. NARASIAH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what are the particulars of the various Indo-Mauritius techno-economic projects that are yet to be completed; and

(b) what are the financial implications so far as India is concerned?